

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/4862/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 6th June, 2024.

Sub: **Casual Leave.**

Ref:- Your letter No.DJKA/4861/2024 dtd. 04.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 01.06.2024 and 03.06.2024, along with station leave permission, from the evening of 31.05.2024 till the morning of 04.06.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/4863/A, dated 6.6.2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
